

ITEM NO.1501
(For Judgment)

Court 4 (Video Conferencing)

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6924/2021

RAVINDER KUMAR DHARIWAL & ANR.

Appellant(s)

VERSUS

THE UNION OF INDIA & ORS.

Respondent(s)

Date : 17-12-2021 This matter was called on for pronouncement of judgment today.

For Appellant(s) Mr. Rajiv Raheja, AOR
Mr. Jsyender. S. Chandail

For Respondent(s) Mr. B. V. Balaram Das, AOR

Hon'ble Dr Justice Dhananjaya Y Chandrachud pronounced the reportable judgment of the Bench comprising His Lordship, Hon'ble Mr Justice Surya Kant and Hon'ble Mr Justice Vikram Nath.

The civil appeal is allowed in terms of the reportable judgment.

Pending application, if any, stands disposed of.

(MEENAKSHI KOHLI)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER

[Signed reportable judgment is placed on the file]